

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 03-05-2024 AT  
10.30 A.M. THROUGH PHYSICAL HEARING:

PRESENT: SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)

APPLICATION NUMBER : --  
PETITION NUMBER : CP(IB)/32(CHE)2023  
NAME OF THE PETITIONER : M/s.KS Wind & Renewables India Pvt Ltd  
NAME OF THE RESPONDENT(S) : M/s.Siemens Gamesa Renewable Power  
Pvt Ltd  
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

D.T. BABU, AGM Legal  
~~SPJ~~  
3/5/24

Kanimozhi Mathi

~~SPJ~~

3/5/24

Counsel for Corporation Creditor

JK

JK

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**ORDER**

**1.CP(IB)/32(CHE)2023**

Ld. Counsel for the Applicant sought adjournment as the Senior Counsel is unwell. Adjournment granted.

Case is posted for hearing on **27.06.2024**.

**-SD-**

**RAVICHANDRAN RAMASAMY**  
**Member (Technical)**

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**-SD-**

**JYOTI KUMAR TRIPATHI**  
**Member (Judicial)**